

ITEM NO.49

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 3177/2015

STATE BANK OF INDIA

Petitioner(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.
(with office report)

Respondent(s)

Date : 02/12/2015 This petition was called on for hearing today.

For Petitioner(s) Ms. Priyanka Das,Adv.
Mr. Sanjay Kapur,Adv.

For Respondent(s) Mr. Aviral Shukla,Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.

Mr. Parmanand Gaur,Adv.

Ms. Atishree Sood,Adv.
Ms. Vijayalakshmi Menon,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned counsel for the respondent Nos. 1 and 2 to file the counter affidavit.

Four weeks time is given to the learned counsel for the respondent No.3 to file the counter affidavit.

Service of notice is complete on the respondent No.4 but no one has entered appearance on his behalf.

List again on 10.2.2016.

(M V RAMESH)
Registrar